

**OFFICE OF THE DISTRICT JUDGE AT HOWRAH**  
**ENGLISH DEPARTMENT**

Order No. 159 / G

Dated, Howrah, 07.08.2020

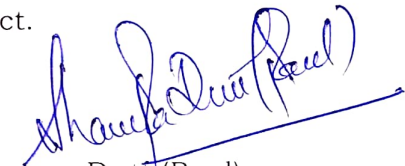
The representations of the Howrah Bar Association and Criminal Court Bar Library both dated 31.07.2020 is put up today as directed.

Considering the requests as made out in their petitions and also keeping in mind the present Pandemic situation, the following arrangements is made until further orders.

- a) Stamp Vendor Sri Soumya Bandopadhyay (willing), is allowed to open his counter in the Civil Court Building on condition that **No Outsiders** will be sold stamp etc. within the Court Premises.
- b) Civil Copying Department is already functioning since 03.08.2020.
- c) The Criminal Copying Department has been functioning all along.
- d) Considering the Socio-Economic Conditions of the Petitioners in maintenance Case, all concerned Presiding Officers shall proceed with Misc. Execution Cases until further orders.

This order is in continuation of this Office earlier order No. 151/G dated 31.07.2020 and shall take immediate effect.

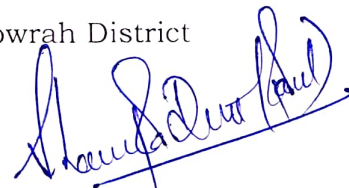
Inform.

  
Shampa Dutt (Paul)  
District Judge, Howrah  
District Judge, Howrah

Memo No. 730 (3) / Bar

Dated, Howrah, 07.08.2020

- 1) Let a copy of this order be sent to the Learned Registrar General, High Court, Appellate Side, Calcutta, (by email for kind information).
- 2) Let a copy of this order be uploaded on website of Howrah District Court for information of all concerned.

  
Shampa Dutt (Paul)  
District Judge, Howrah  
District Judge, Howrah